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will be carried out by Indian Railway Teams to be deputed for the purpose. study is expected to be completed shortly. Based on the results of the study, the question of further participation by India in the execution of the project, if and when it is taken up, will be considered by the Ministries concerned.

Manufacture of Printing Machinery

298. DR. RAM SUBHAG SINGH: DR. SUSHILA NAYAR: SHRIN. T. DAS :

Will the Minister of INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE be pleased to state :

- (a) the progress made in the direction of manufacture of printing machinery in India by public and private sectors;
- (b) by what time printing machines will be available; and
- (c) whether imports of such machinery is permissible till such time as indigenous machinery not available?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOP-MENT AND INTERNAL TRADE (SHRI M. R. KRISHNA): (a) and (b). In Public Sectors Government have approved the proposal of M/s. Hindustan Machine Tools Ltd. Bangalore for taking up the manufacture of highly sophisticated Printing Machines valued at Rs. 300 lakhs to be achieved by the end of 5th year of production. A Project Report to this effect is under preparation by HMT. scheme submitted by the State Industrial & Investment Corporation, Maharashtra, a State Government Undertaking for the manufacture of Printing Machinery valued at Rs. 108 lakhs per annum to be achieved by the end of the 4th year of the commencement of production is under active consideration of the Government.

(c) Yes Sir.

Railway line in Kuttippuram-Trichur upto Guruvayoor in Kerala

299, SHRI E, K. NAYANAR: SHRI K, LAKKAPPA: SHRI VISWANATHA MENON: SHRI A. K. GOPALAN: SHKI P. GOPALAN: SHRI A. SREEDHARAN: SHRIMATI SUSEELA GOPALAN:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether Government have received any representation from the people of Kerala for the construction of a Railway line in Kuttippuram-Trichur connecting the famous pilgrim centre of Guruvayoor with the Railway system in India;
- (b) whether Government are considering to construct the proposed line; and
- (c) if so, when a decision is likely to be taken?

THE MINISTER OF RAILWAYS (SHRI NANDA): (a) Yes.

(b) and (c). Due to paucity of funds and lack of adequate traffic justification, it is not possible to consider the construction of a line connecting Guruvayoor in the near future.

Setting up of Assembly Plant in Malaysia by H. M. T.

300, SHRI E. K. NAYANAR: SHRI VISWANATHA MENON: SHRI UMA NATH: SHRI K. M. ABRAHAM:

Will the Minister of INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE be pleased to state:

(a) whether it is a fact that the Hindustan Machine Tools Limited is going to set up an assembly plant in Malaysia on a joint venture basis;

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- (b) if so, the details thereof; and
- (c) whether Government have approved this proposal?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE (SHRI M. R. KRISHNA): (a) and (b). The HMT as part of its efforts to increase exports, is studying the potential markets in South East Asia for its products und is examining the economic viability of setting up a base in a country in South East Asia.

(c) No proposals have been submitted to the Government as the studies are still at a preparatory stage.

> Issue of Industrial Licence to M/s. Steel Complex Ltd. Ferokka for Manufacture of Steel Billets

301. SHRI E. K. NAYANAR: SHRI VISWANATHA MENON: SHRI UMANATH: SHRI A. K. GOPALAN: SHRI P. GOPALAN:

Will the Minister of STEEL AND HEAVY ENGINEERING be pleased to state:

- (a) whether it is a fact that Government had given an Industrial Licence to M/s. Steel Complex Limited, Ferokka (Calicut) for the manufacture of Steel billets:
 - (b) if so, the details thereof; and
- (c) the names of the sponsors of the firm and Government's participation therein?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND HEAVY ENGINEERING (SHRI MOHD. SHAFI QURESHI): (a) A letter of intent was issued by the Ministry of Industrial Development on the 24th July, 1970 in favour of M/s. Steel Complex Ltd., Feroke, Kerala for the

establishment of a new industrial undertaking at Calicut in Kerala State for the manufacture of steel billets based on the Electric Arc Furnace-cum-Continuous casting process. The Letter of Intent will be converted into an Industrial Licence, if the firm satisfies all the conditions laid down in the Letter of Intent.

- (b) The firm proposes to manufacture 50,000 tonnes of mild, medium carbon and spring steel billets per annum.
- (c) The application of M/s. Steel Complex Ltd., has been sponsored by Kerala Industrial Development Corporation. The Company proposes to have a share capital of Rs. 2 crores out of which the participation of the Kerala State Industrial Development Corporation is to the tune of Rs. 50 lakhs in the form of equity shares.

Setting up of Steel Plants in Fourth Plan

302. SHRI CHENGALRAYA NAIDU:
SHRI SRADHAKAR
SUPAKAR:
SHRI K.P. SINGH DEO:
SHRI RABI RAY:
SHRI D.N. PATODIA:
SHRI D. AMAT:
SHRI P.C. ADICHAN:
SHRI P.C. ADICHAN:
SHRI BIBHUTI MISHRA:
SIIRI E. K. NAYANAR:

Will the Minister of STEEL AND HEAVY ENGINEERING be pleased to state:

- (a) whether Government have taken a final decision about the location of the Steel Plants to be set up in the country during the Fourth Five Year Plan;
 - (b) if so, the details thereof; and
- (c) whether Orissa has also demanded the setting up of a Steel Plant in that State and decision of the Central Government in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND HEAVY